

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 546 /Confdl./2011
II-2-2/2002

Bilaspur, dated the 14th September 2011

In supersession of the Registry Order No. 144/Confdl./2009/II-2-2/2002 dated 26th March, 2009 and in partial modification of the Registry Order No 314/Confdl./2009/II-2-2/2002 dated 10th April, 2009, the following District Judges (Super Time Scale) as specified in Column No. (2) are hereby appointed on the post of District Judge (Super Time Scale) of Rs. 22850-500-24850 (Revised Rs.70,290-1540-76450) from the revised date mentioned in Column No. (4) in place of the date mentioned in Column No. (3) of the table below: -

TABLE

S. No.	Name of Judicial Officer with present designation	Earlier, granted Super Time Scale with effect from	Revised date of grant of Super Time Scale
(1)	(2)	(3)	(4)
1.	Shri G.Minhajuddin, presently Hon'ble Judge of High Court of Chhattisgarh, Bilaspur	25.03.2009	11-10-2005
2.	Shri R.S.Sharma, presently Hon'ble Judge of High Court of Chhattisgarh, Bilaspur	25.03.2009	11-10-2005
3.	Shri I.S.Uboweja, District & Sessions Judge, Jagdalpur	25.03.2009	01-04-2007
4.	Shri Sandeep Buxy, District & Sessions Judge, Raipur	25.03.2009	01-04-2007
5.	Late Shri Alok Jha, the then Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur	25.03.2009	08-08-2007
6.	Shri C.B.Bajpai, District & Sessions Judge, Mahasamund	25.03.2009	08-08-2007
7.	Shri T.K.Chakravarti, Legal Advisor to H.E. the Governor, Raipur	25.03.2009	08-08-2007
8.	Shri Surendra Tiwari, retd. District & Sessions Judge	25.03.2009	08-08-2007
9.	Smt. Anita Jha, District & Sessions Judge, Bilaspur	31.03.2009	26-11-2007 to 07-09-2008 & again from 31-03-2009

BY ORDER OF THE HIGH COURT


(A.K.SHRIVASTAVA)
REGISTRAR GENERAL

Cont..2/-


Endt. No. 547 /Confdl./2011
II-2-2/2002

Bilaspur, dated the 14th September 2011

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice I.M.Quddusi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice T.P.Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Rangnath Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice G. Minhajuddin, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice R.S. Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
14. The Director, Chhattisgarh State Judicial Academy, Old High Court Building, Bilaspur for information
15. Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S. Bhawan, Mantralaya, Raipur for information.
16.
 - a. Shri I.S.Uboweja, District & Sessions Judge, Jagdalpur,
 - b. Shri Sandeep Buxy, District & Sessions Judge, Raipur,
 - c. Smt. Anita Jha, W/o Late Shri Alok Jha, District & Sessions Judge, Bilaspur,
 - d. Shri C.B.Bajpai, District & Sessions Judge, Mahasamund,
 - e. Shri T.K.Chakravarti, Legal Advisor to H.E. the Governor, Governor's Secretariat, Raj Bhawan, Raipur,
 - f. Shri Surendra Tiwari, retd. District & Sessions Judge, R/o A-124, Agyeya Nagar, Bilaspur,
 - g. Smt. Anita Jha, District & Sessions Judge, Bilaspur,for information.
17. District & Sessions Judge, Raipur/ Bilaspur/ Durg/ Bastar (Jagdalpur) Mahasamund/ Raigarh/ Korba/ Kabirdham (Kawardha)/ Rajnandgaon/ Dhamtari/ Uttar Bastar (Kanker)/ Janjgir-Champa/ Koriya (Baikunthpur)/ Jashpur/Dakshin Bastar (Dantewara)/Surguja at Ambikapur for information.

18. Additional Registrar (Judicial/ Administration/ D.E. & E.), High Court of Chhattisgarh, Bilaspur for information.
19. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
20. Additional Registrar (M), High Court of Chhattisgarh, Bilaspur for information.
21. Deputy Registrar (Civil, Criminal & Writ)/ (Central Filing & Copying), High Court of Chhattisgarh, Bilaspur for information.
22. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
23. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur for uploading in the Official website of Chhattisgarh High Court.
24. Section Officer/In-charge, Accounts/ Confidential/ Pay Fixation / Record Room (Admn.) Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.


14.9.11
(Arvind Shrivastava)
Registrar General